

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 336 OF 2018 & IA No. 569 OF 2019 & IA No. 1279 OF 2019

Dated: 18th October, 2019

In the matter of:

Noida Power Company Limited

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.11.2019**.

Court Master

NR